

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/98/2016  
NAME OF THE PETITIONER(S) : D.V. RAO  
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others  
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P.R.Vandana For Anubrahm Kaushan	Counsel for Petitioner	<i>[Signature]</i>
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**ORDER**

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of the respondents. Time extended at request. Put up on 21.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy  
Member (Judicial)**

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